W.P.(S) Token Number- 2620/2020

S.J.

**Caveat Clear** 

Mina Devi

Petitioner

Versus

## The State of Jharkhand & others Respondents

C.F.S. Petition:- Rs. 20/-Affidavit: Rs. 5/- + Rs. 15/-Vakalatnama: Rs. 15/- + Rs.15/-Defects if any --

- 1. C.F.S. of Rs. 230/- is payable.
- 2. Column No. 10 may be filled up of presentation form.
- 3. Copy may be served to the respondent No. 2 and 3.
- 4. All annexures may be certified to be true.
- 5. Dated (14.02.2019) mentioned in synopsis (Annex-2) may be verified.
- 6. Numbering of pages of typed copy may be corrected.
- 7. F/C or T/C of page No. 16 may be given.

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